

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3332  
ANSWERED ON:15.04.2010  
PENDING COURT CASES  
Rane Dr. Nilesh Narayan

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the large number of accidental cases are pending in courts especially in Maharashtra State;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up more courts and appoint more judges in existing courts for early disposal of the pending cases;
- (d) if so, the details thereof; and
- (e) the other steps taken/proposed to be taken by the Government in liquidating the pending cases in a time bound manner?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a) & (b): As per information received from the Department of Financial Services, there were 9,90,188 Motor accident claim cases in respect of all the member companies of General Insurance (Public Sector) Association of India pending as on 31.3.09 in Motor Accident Claims Tribunals including 96,789 cases in Maharashtra state.
- (c) to (e): There is no plan at present to set up more courts and appoint more judges in existing courts for early disposal of such cases.